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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI


No. 3943-4020
/Circulation/Genl./West/THC/2025

Dated, Delhi the 03/2/25

Sub.- Dispensing with pool car services in terms of Order of Hon'ble Supreme Court of India in the Writ Petition No. 643/2015 dated 04.01.2024.

Forwarded copy of Letter No. 5672-5682/Pool Car/ Dispensing Pool Care Service/THC/2025 Dated 31.01.2025 received, on the subject cited above, from Mr. Naresh Kumar Laka, I.d. District Judge -07/ I.d. Officer Incharge, Pool Car Section, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the I.d. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the I.d. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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01/02/25

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI

No. 557 /Pool Car/Dispensing Pool Car Service/THC/2025 dated 31 JAN 2025

To.

1. The Ld. Principal District & Sessions Judge,
New Delhi District,
Patiala House Courts, New Delhi
2. The Ld. Principal District & Sessions Judge,
South West District,
Dwarka Courts, New Delhi
3. The Ld. Principal District & Sessions Judge,
West District,
Tis Hazari Courts, Delhi
4. The Ld. Principal District & Sessions Judge,
East District,
Karkardooma Courts, Delhi
5. The Ld. Principal District & Sessions Judge,
South District,
Saket Courts, New Delhi
6. The Ld. Principal District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi
7. The Ld. Principal District & Sessions Judge,
North West District,
Rohini Courts, Delhi
8. The Ld. Principal District & Sessions Judge,
North District,
Rohini Courts, Delhi
9. The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI),
Rouse Avenue Court Complex,
New Delhi
10. The Ld. Principal District & Sessions Judge,
South East District,
Saket Courts, New Delhi
11. The Ld. Principal District & Sessions Judge,
North East District,
Karkardooma Courts, Delhi

OC/Genl/west
(Be circulated)
PD 285(west) officiating
01/02/2025

Sub : Dispensing with pool car services in terms of Order of Hon'ble Supreme Court of India in the Writ Petition No.643/2015 dated 04.01.2024

Respected Sir/Madam,

Please refer to this office earlier letter no. 2187-2197/Pool Car/Dispensing Pool Car Service/THC/2025 dated 14.01.2025 vide which it was requested to your goodself to kindly direct all concerned Pool Car Branches to discontinue the pool car facility provided to the Ld. Judicial

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Officers (except those who are entitled in terms of decision of Hon'ble Apex Court passed in Writ Petition No. 643/2015 dated 04.01.2024 as point no. 33 (a) & (d)) w.e.f. 31.01.2025.

In this context, I am directed to inform your goodself that keeping in view of the requests received from the Ld. Judicial Officers as well as Delhi Judicial Service Association and the practical hardships being faced by the Judicial Officers specially Female Officers and the Officers who stay in NCR area, the directions passed for discontinuation of the Pool Car Facility vide aforesaid letter dated 14.01.2025 and Officer Order bearing no. 4183-4223/Pool Car/Dispensing Pool Car Service/THC/2025 dated 23.01.2025 and the directions passed for distribution/transfer of spare vehicles issued vide said Officer Order dated 23.01.2025 are kept in abeyance till 28.02.2025 (A/N). The Pool Car facility shall continue till 28.02.2025 (A/N).

This is for kind information & further course of action please.

Thanking You,

Yours sincerely,

(Naresh Kumar Laka)
District Judge-07/Officer Incharge,
Pool Car Section, Central,
Tis Hazari Courts, Delhi

No. 5683-5689 /Pool Car/Dispensing Pool Car Service/THC/2025 dated 31 JAN 2025

Copy forwarded for information & necessary action to :

- 1) P.S. to Ld. Principal District & Sessions Judge (HQ): Delhi.
- 2) The Officer Incharges, Pool Car Section, Patiala House, Dwarka, Saket, Rohini, Karkardooma, RACC, Delhi/New Delhi.

(Naresh Kumar Laka)
District Judge-07/Officer Incharge,
Pool Car Section, Central,
Tis Hazari Courts, Delhi